

**Central Administrative Tribunal
Principal Bench, New Delhi**

**C.P. No. 459/2018
In
O.A. No. 2535/2017**

This the 6th day of September, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Sh. Rakesh Kumar,
Aged about 62 years,
S/o Sh. Ram Sumaran,
R/o 33, RPS Janta Flats,
Vikas Puri, New Delhi-110018,
Mob. No. 9818369260
Post – Assistant Malaria Inspector (Retired AMI)

...Applicant

(By Advocate : Sh. Tenzing Thinlay Lepcha for Sh. Anuj
Aggarwal)

VERSUS

Mr. S.S. Yadav,
The Commissioner (South)
South Delhi Municipal Corporation (SDMC)
23rd Floor, Civic Centre,
Minto Road, New Delhi-110002.

...Respondent

(By Advocate: Sh. R.K. Jain)

ORDER (ORAL)

Hon'ble Mr. S. N. Terdal, Member (J):

Heard the parties.

2. Learned counsel for the respondent submitted that on 22.04.2019, the respondent had passed the order in compliance of the order passed by this Hon'ble Tribunal.
3. In view of the compliance affidavit (Annexure R-1) filed by the respondent, this CP is closed. Notice stands discharged.

(A.K. Bishnoi)
Member (A)

/akshaya/

(S. N. Terdal)
Member (J)